



The Calcutta Gazette

Extraordinary

Published by Authority

SATURDAY, FEBRUARY 18, 1939.

PART I

Orders and Notifications by the Governor of Bengal, the High Court,
Government Treasury, etc.

GOVERNMENT OF BENGAL.

Department of Commerce and Labour.

Commerce.

NOTIFICATION.

No. 560Com.—17th February 1939.—In exercise of the power conferred by clause (c) of sub-section (2) of section 88 of the Government of India Act, 1935, the Governor is pleased to withdraw, with effect from the 19th February 1939, the Bengal Jute Ordinance, 1938 (Bengal Ordinance II of 1938), published in the *Calcutta Gazette Extraordinary* of the 9th September 1938.

By order of the Governor,

A. HUGHES,

Joint Secy. to the Govt. of Bengal.